



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2021-22/30

DoR.RET.REC.09/12.01.001/2021-22

May 05, 2021

All Scheduled Commercial Banks

Madam/Sir

Credit to MSME Entrepreneurs

Please refer to our [circular DOR.No.Ret.BC.37/12.01.001/2020-21 dated February 5, 2021](#), on captioned subject.

2. In terms of the above circular, Scheduled Commercial Banks were allowed to deduct the amount equivalent to credit disbursed to new MSME borrowers from their Net Demand and Time Liabilities (NDTL) for calculation of the Cash Reserve Ratio (CRR). This exemption was available up to ₹ 25 lakh per borrower for the credit disbursed up to the fortnight ending October 1, 2021.

3. It has been decided to extend this exemption for such credits disbursed up to the fortnight ending December 31, 2021. All other instructions contained in the circular *ibid* remain same.

Yours faithfully

(Thomas Mathew)
Chief General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाएँ